

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 887
TO BE ANSWERED ON 11/12/2023

100 PER CENT POTABLE WATER CONNECTIONS

887 PROF. MANOJ KUMAR JHA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government is going to achieve the target of 100 per cent potable water connections to all rural households in the country by 2024 under Har Ghar Jal initiative;
- (b) if so, details thereof and if not, reasons therefor;
- (c) whether it is a fact that work has not even started in one crore rural households, if so, reasons therefor; and
- (d) the details of number and percentage of rural households covered and provided with water connections in total and State-wise as per latest data?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI RAJEEV CHANDRASEKHAR)

(a) to (d) Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, the Government of India launched the Jal Jeevan Mission (JJM), to be implemented in partnership with states, in August 2019. Drinking Water is a state subject, and hence, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the Jal Jeevan Mission, lies with State/UT Governments. The Government of India supports the States by providing technical and financial assistance.

Significant progress has been made in the country since the launch of Jal Jeevan Mission, towards enhancing access to tap water to rural households. At the start of Jal Jeevan Mission in August 2019, only 3.23 Crore (16.8%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 06.12.2023, around 10.52 Crore additional rural households have been provided with tap water connections under JJM. Thus, as on 06.12.2023, out of 19.24 Crore rural households in the country, approximately 13.75 Crore

(71.47%) households are reported to have tap water supply in their homes. State/ UT-wise details are **annexed**.

As reported by States, planning for works under JJM have mostly been completed and almost all the works have been awarded for providing household tap water connections. As on 06.12.2023, 9 States/ UTs, 154 Districts, 1,569 Blocks, 95,475 Gram Panchayats and 1,99,150 villages are reported as 'Har Ghar Jal'. Further, as reported by States on JJM-IMIS, as on 06.12.2023, all the villages across the country have been connected to piped water supply (PWS) except 1,227 villages with 1.34 lakh households only.

A number of steps have been taken to plan and implement JJM in the whole country with speed, which *inter alia*, includes joint discussion and finalization of saturation plan and annual action plan (AAP) of States/ UTs, regular review of implementation, workshops/ conferences/ webinars for capacity building, training, knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. A detailed Operational Guideline for the implementation of JJM; Margdarshika for Gram Panchayats & VWSCs to provide safe drinking water in rural households and Guidelines on a special campaign to provide piped water supply in anganwadi centres, ashramshalas and schools have been shared with States/ UTs to facilitate planning and implementation of Jal Jeevan Mission. For online monitoring, JJM–Integrated Management Information System (IMIS) and JJM–Dashboard has been put in place. Provision has also been made for transparent online financial management through Public Financial Management System (PFMS).

Annex

Annex referred to in Rajya Sabha Unstarred Question No. 887 to be answered on 11.12.2023

State/ UT-wise status of tap water connections in rural households

(Number in lakhs)

S. No.	State/ UT	Total rural HHs	Rural HHs with tap water supply as on 15.08.2019		Rural HHs with tap water supply since launch of JJM		Rural HHs with tap water supply as on 06.12.2023	
			No.	In%	No.	In%	No.	In%
1.	A & N Islands	0.62	0.29	46.02	0.33	53.98	0.62	100.00
2.	Andhra Pr.	95.54	30.74	32.18	38.10	39.87	68.84	72.05
3.	Arunachal Pr.	2.29	0.23	9.96	1.98	86.31	2.20	96.21
4.	Assam	69.18	1.11	1.61	44.51	64.34	45.62	65.95
5.	Bihar	166.30	3.16	1.90	157.17	94.51	160.34	96.41
6.	Chhattisgarh	49.96	3.20	6.40	32.08	64.21	35.28	70.61
7.	DNH and DD	0.85	0.00	0.00	0.85	100.00	0.85	100.00
8.	Goa	2.63	1.99	75.70	0.64	24.30	2.63	100.00
9.	Gujarat	91.18	65.16	71.46	26.02	28.54	91.18	100.00
10.	Haryana	30.41	17.66	58.08	12.75	41.92	30.41	100.00
11.	Himachal Pr.	17.09	7.63	44.64	9.46	55.36	17.09	100.00
12.	J&K	18.70	5.75	30.77	8.32	44.50	14.07	75.25
13.	Jharkhand	61.79	3.45	5.59	25.19	40.77	28.64	46.35
14.	Karnataka	101.16	24.51	24.23	47.26	46.71	71.77	70.94
15.	Kerala	70.77	16.64	23.51	19.98	28.23	36.62	51.75
16.	Ladakh	0.42	0.01	3.37	0.36	85.78	0.37	89.15
17.	Lakshadweep	0.13		0.00	0.06	46.06	0.06	46.06
18.	Madhya Pr.	111.86	13.53	12.10	52.76	47.16	66.13	59.12
19.	Maharashtra	146.73	48.44	33.01	72.01	49.08	120.45	82.09
20.	Manipur	4.52	0.26	5.74	3.25	71.89	3.51	77.63
21.	Meghalaya	6.52	0.05	0.70	4.24	65.12	4.29	65.81
22.	Mizoram	1.33	0.09	6.91	1.21	90.74	1.30	97.66
23.	Nagaland	3.69	0.14	3.76	2.87	77.71	3.01	81.47
24.	Odisha	88.64	3.11	3.51	57.47	64.83	60.57	68.34
25.	Puducherry	1.15	0.94	81.33	0.21	18.67	1.15	100.00
26.	Punjab	34.26	16.79	49.00	17.47	51.00	34.26	100.00
27.	Rajasthan	106.64	11.74	11.01	36.22	33.97	47.96	44.98
28.	Sikkim	1.32	0.70	53.34	0.46	35.14	1.17	88.48
29.	Tamil Nadu	125.31	21.76	17.37	75.16	59.98	96.92	77.34
30.	Telangana	53.98	15.68	29.05	38.30	70.95	53.98	100.00
31.	Tripura	7.46	0.25	3.28	5.19	69.49	5.43	72.77
32.	Uttar Pr.	263.22	5.16	1.96	181.21	68.84	186.36	70.80
33.	Uttarakhand	14.54	1.30	8.96	11.43	78.62	12.65	86.99
34.	West Bengal	174.00	2.15	1.23	67.34	38.70	69.49	39.93
	Total	19,24.21	3,23.63	16.82	10,51.77	54.66	13,75.22	71.47

HH: Household

Source: JJM – IMIS